

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III (SPECIAL BENCH)

Item No.303
IA-1244/2022 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-2791/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & AnrAPPLICANT/PETITIONER
V/S
M/s. Earthcon Universal Infratech Pvt. Ltd.RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 18.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishabh Jain, Advocate
For the Applicant : Mr. Harshvardhan Patil, Advocate
For the Respondent : I.A. No. 1244 Adv. Umang Kumar Singh for
Respondent No. 6, 7, 8, 14, 15 and 16.
IA No 4117/2021 Adv Amrit Lamba for R 1 and R 2
For the NOIDA : IA No. 796/2020 Somya Stuti for Noida Power Company Ltd.
IA-4077/2021, Adv. Amrit Lamba for Respondent No.1

ORDER


IA-1244/2022:-

List the matter on 27.04.2022.

IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-2791/2021:-

Let these IAs be listed before the Regular Bench on 19.05.2022.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)